

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/142/2016
NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA
SOCIETA COOPERATIVA
NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM -----	

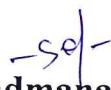
K. Gautham Kumar
M. Sriharan Rangaswamy
Athiban Vijay

Counsel for Petitioner

Athiban

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for respondents was not present on several occasions and even today they are absent. Counsel for petitioner has filed a memo praying the leave of this Tribunal to withdraw the petition. The memo is taken on record. Counsel for petitioner is permitted to withdraw the petition. Therefore, the matter is closed as withdrawn.


K Anantha Padmanabha Swamy
Member (Judicial)

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